

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4068  
ANSWERED ON:18.08.2000  
GRANTS TO ORISSA  
BHARTRUHARI MAHTAB

**Will the Minister of FINANCE be pleased to state:**

- (a) the various types of grants provided to Orissa Government during each of the last three years, till date;
- (b) the special assistance provided to the State to overcome the financial crunch and rebuild the infrastructure during the above period;
- (c) whether the flow of funds from the Centre is very slow;
- (d) if so, the amount spent in Orissa for implementation of Centrally Sponsored Schemes during the last three years;
- (e) whether there is any check that the funds provided under the Centrally Sponsored Schemes are utilised for the purpose for which these are provided and the Utilisation Certificates provided by the State in time;
- (f) if so, the details thereof; and
- (g) the details of pending cases ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

- (a) and (b) Ministry of Finance releases central assistance for State Plan in the form of Block grants and Block loans. Apart from this, the State Government is also receiving funds under the award of the Finance Commission. Details of release from the Ministry of Finance under various categories to the State Government of Orissa for the last three years is enclosed in the Statement.
- (c) and (d) The funds are generally released in monthly quarterly instalments or as per stipulated terms and conditions. Sometimes advance releases are also made to the State Government to facilitate their cash management.
- (e) to (g) Mechanism and monitoring of releases under various Centrally Sponsored Schemes as also expenditure against each Scheme is controlled and monitored by the concerned Central Ministries.